

delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—5984/83].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society (India), New Delhi, for the year 1981-82.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bal Bhavan Society (India), New Delhi for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) A statement (Hindi and English versions) showing reasons for not laying the Audited Accounts along with Annual Report.

[Placed in Library. See No. LT—5985/83].

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1981-82.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1981-82.

(9) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1981-82 together with Audit Report thereon.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) and (9) above.

[Placed in Library. See No. LT—5896/83].

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Co-operation and Child Development New Delhi, for the year 1981-82.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1981-82.

(12) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Public Corporation and Child Development, New Delhi, for the year 1981-82 together with Audit Report thereon.

(13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library See No. LT—5987/83].

12.15 hrs.

COMMITTEE ON SUBORDINATE LEGISLATURE

Sixteenth Report

SHRI MOOL CHAND DAGA (Pali): I beg to present the Sixteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

PANEL OF CHAIRMEN

MR. SPEAKER: I have to inform the House that consequent upon their appointment as Ministers, Sarvashri V. N. Gadgil and S. M. Krishna had ceased to be Members of the Panel of Chairmen. Under Rule 9(1) of the Rules of Procedure and Conduct of Business in Lok Sabha, I have nominated the following persons as Members of the Panel of Chairmen to fill these vacancies:

(1) Shri F. H. Mohsin

(2) Shri R. S. Sparrow

MR. SPEAKER: I have received a suggestion that the Lunch Hour may be dispensed with today so as to provide more time for Railway Budget discussion.

Is it the sense of the House that the Lunch Hour be dispensed with today?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Lunch Hour is dispensed with today.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Sir, something gruesome is happening in Assam. Please allow us to register our grievances. The Government must let us know what action they are taking to prevent all these things.

MR. SPEAKER: He is making a statement.

(Interruptions)

श्री हरीश कुमार गंगवार (पीलीभीत) :
संसद-सदस्यों को पीटा जा रहा है,

(ठगवट)

अध्यक्ष महोदय : इन्वेस्टिगेशन हो रहा है, वह सुनिये ।

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): Sir, a point has been raised that Punjab is being discussed in the other House today. It is not a fact. But Punjab is coming there in the form of 'Calling Attention' tomorrow.

I am in your hands; if you fix up a discussion here also, I would attend it.

MR. SPEAKER: We shall.

SHRI INDRAJIT GUPTA (Basirhat): Then, you will say that you cannot be in two places at the same time.

SHRI P. C. SETHI: I will be here; the Minister of State will be in the other House.

SHRI KRISHNA CHANDRA HALDER (Durgapur): Not only a discussion, we want an assurance that the Bengalis and other minorities will be able to live peacefully in Assam.

12.17 hrs.

STATEMENT RE. INCIDENTS IN ASSAM

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): Mr. Speaker, Sir, with deep anguish, I have to state that according to the information available on the night of March 1/2, a mob of about 1,000 in Hathikuli area of Teok Police Station in Sibsagar district set fire to about 30 houses and killed about 24 fishermen and injured 32 others including women and children. On receipt of information, S. P. and other high police officials rushed to the spot. When they were returning, they were attacked by violent crowd of about 500 with lethal weapons near Dumia village. The police resorted to firing in which 2 persons were killed. A case has been registered and 13 miscreants have been arrested.

In another incident on 2nd March at Madhvapura police outpost in Police Station Kamrup in Nowgaon district, a mob attacked the post. One ASI was killed. Police opened fire and three persons were killed. The mob went to another village nearby and set fire to some houses. The police rushed there and opened fire to control the situation in which three persons were killed.

The army has been called in and intensive patrolling is continuing. It has been learnt on telephone that certain areas in 7 districts have been declared disturbed under the Assam Disturbed Areas Act and Army inducted in these areas. Precise details are awaited.

Government are taking all possible steps to see that peace and normalcy is restored as early as possible. Once again, I would appeal that the need of the hour is to see that passions are not aroused and bitterness avoided.

PROF. MADHU DANDAVATE (Rajapur): Sir, I have one submission to make. We are glad that the hon. Minister made a *suo motu* state-